

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Oren Hydrocarbons Private Limited Date of Commencement of Liquidation: 10-05-2023; List of Stakeholders as on Date: 30-04-2024; Name of IP: Mr. Radhakrishnan Dharmarajan; Process Number: 1; Last 5 digitof registration number: 10909

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	6	2048775343	6	2048775343				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)	313	175449438	264	67015783		10377124		Annexure 5
6	Operational creditors (Employees)	31	80434431	31	59949552				Annexure 6
7	Operational creditors (Government Dues)	10	4831994639	6	159644414		89803809	56313585	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	146	1445508954	144	853732425		2217021		Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		506	8582162805	451	3189117517	0	102397954	56313585	